

ITEM NO.2

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 12011/2023

(Arising out of impugned final judgment and order dated 17-10-2022 in CRLA No. 289/2022 passed by the High Court Of Judicature At Bombay)

JYOTI JAGTAP

Petitioner(s)

VERSUS

NATIONAL INVESTIGATING AGENCY & ANR.

Respondent(s)

(IA No.84506/2023-CONDONATION OF DELAY IN FILING and IA No.84509/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84511/2023-EXEMPTION FROM FILING O.T.)

Date : 04-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Mihir Desai, Sr. Adv.(NP)
Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.
Ms. Kritika Agarwal, Adv.
Ms. Rishika Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

List in the 2nd week of July, 2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR